

# Parliament Session Alert

Special Session: September 18, 2023 – September 22, 2023

## Highlights

- ◆ A Special Session of Parliament is scheduled to be held between September 18, 2023 and September 22, 2023. There will be a total of five sittings.
- ◆ A discussion on the subject “Parliamentary Journey of 75 years starting from Samvidhan Sabha – Achievements, Experiences, Memories and Learnings” will be held in both Houses on September 18, 2023.
- ◆ Currently, 37 Bills are pending in Parliament, of which five are listed for consideration and passing in this session. These are listed below:

## Bills listed for consideration and passing

Short Title	Key Objectives	Introduced On	Status
<b>Law &amp; Justice</b>			
<a href="#">The Chief Election Commissioner and other Election Commissioners (Appointment, Conditions of Service and Term of Office) Bill, 2023</a>	Provides for a search committee and a selection committee to appoint the Chief Election Commissioner and Election Commissioners, and specifies qualifications and conditions of service for persons holding these positions.	10 Aug 2023 Rajya Sabha	Pending in both houses
<a href="#">The Advocates (Amendment) Bill, 2023</a>	Repeals certain sections related to touts under the Legal Practitioners Act, 1879, and brings them under the ambit of Advocates Act, 1961.	1 Aug 2023 Rajya Sabha	Passed by Rajya Sabha on 3 Aug 2023 Pending in Lok Sabha
<a href="#">The Repealing and Amending Bill, 2022</a>	Repeals 65 laws that are obsolete or that have been made redundant by other laws, and corrects a minor drafting error in the Factoring Regulation Act, 2011.	19 Dec 2022 Lok Sabha	Passed by Lok Sabha on 27 Jul 2023 Pending in Rajya Sabha
<b>Communications / Information &amp; Broadcasting</b>			
<a href="#">The Post Office Bill, 2023</a>	Repeals the India Post Office Act, 1898, provides for matters related to the functioning of the Post Office, specifies grounds for interception of shipments and the procedure for examination of shipments.	10 Aug 2023 Rajya Sabha	Pending in both houses
<a href="#">The Press and Registration of Periodicals Bill, 2023</a>	Repeals the Press and Registration of Books Act, 1867, provides for registration of periodicals, including foreign periodicals, and appointment of the Press Registrar General.	1 Aug 2023 Rajya Sabha	Passed by Rajya Sabha on 3 Aug 2023 Pending in Lok Sabha

Sources: Bulletins of Lok Sabha and Rajya Sabha dated September 2, 2023, and September 13, 2023; PRS.

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